

Cluster at Harohalli Industrial Area, Kanakapura Taluk, Bangalore with a project cost of Rs. 62.00 crore under Industrial Infrastructure Upgradation Scheme (IIUS) has been received in April, 2010.

(b) and (c) The Department of Industrial Policy and Promotion (DIPP) has already granted approvals and made commitments to various proposals as per the entire Eleventh Plan allocation. Therefore, it is not possible to consider the above said proposal.

Increasing trade with Bangladesh

2330. SHRI R.C. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government is actively considering to lift ban on import of some goods from Bangladesh;
- (b) if so, the details thereof with a list of items on which ban at present exists;
- (c) the total volume of trade between the two countries with a list of most traded sectors;
- (d) whether Government is in the process of increasing trade between the two countries; and
- (e) if so, the details thereof with a list of sectors on which the emphasis would be given?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) The total volume of trade between India — Bangladesh was 2.69 \$ Billion in 2009-10. Raw jute, jute goods, frozen foods, leather, cotton, vehicles, edible vegetables, animal fodder, iron and steel, machinery and organic chemicals are the most traded items.

(d) Yes, Sir.

(e) The Government of India is in the process of increasing trade between the two countries through measures like development of land custom stations, regular business interaction-encouragement for exchange of business delegations, participation in trade fairs in both countries etc. The potential sectors include IT, Textiles, Transport Equipment, Pharmaceuticals and Packaging Materials.

Ban on branded honey by EU

2331. DR. K.P. RAMALINGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state: